NOTICE

Advocates and parties appearing in person that **Smt. Veena Vinayak Gawde,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01^{st} April, 2025 to 30^{th} June, 2025 or until further orders.

The residential address and contact number of **Smt. Veena Vinayak Gawde,** is as under :-

Smt. Veena Vinayak Gawde,

R/o.:- 403, Atharva Co.op. Hsg. Society, N. M. Joshi Marg, Authur Road Naka, Chinchpokli (W), Mumbai – 400 011.

Mobile No. :- 9820748605.

Shri Vinayak Bhiwa Talekar, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when Smt. Veena V. Gawde is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st April, 2025 to 30th June, 2025 or until further orders.

The residential address and contact number of **Shri Vinayak Bhiwa Talekar,** is as under :-

Shri Vinayak Bhiwa Talekar,

R/o.:- Room No. 708, 7th Floor, Banubai Sadan, Garibacha Wada, Dombivali (W), District Thane.

Mobile No.:- 8291314411

High Court, Appellate Side		}	BY ORDER
		}	
		}	
		}	Sd/-
Bombay,	20 th March, 2025	}	(S. R. Agrawal)
			Registrar (Judicial-II)